NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

8. I.A. 3588/2022

In

C.P.(IB)-4359(MB)/2019

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **30.11.2022**

NAME OF THE PARTIES: Mrs. Bhanu Navin Nisar

V/s.

M/s. Vijay Group Realty LLP

SECTION 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

Counsel for the Applicant/RP, Mr. Ajunkya Kurdukar is present through virtual hearing.

List this matter on its regular date on **09.12.2022.**

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)

Sd/-
H. V. SUBBA RAO
Member (Judicial)

--Rajeev--